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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/5/2016
NAME OF THE PETITIONER(S) : SYNTHITE INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : SHARE HOLDER TO APPLICATION
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	THIRYALBATH KANNAN	Counsel for Applicant Company	
2	PRİYADARSHINI N AKHIL JAIN for TRIBHABIRAR	Counsel for Shareholder Objectors (C.T. Malaru)	
3	Mr. Beechu Thomas Sr. Adv for K. Chertham Kumar	Counsel for Shareholder Objectors	

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ORDER

Mr. Thriyambak Kannan, Counsel for Applicant present. Ms. Priyadarshini N, Counsel for Shareholder objectors present. Mr. K. Gowtham Kumar, Counsel for Shareholder Objector also present. Pleadings are complete. Matter is posted for final hearing. Put up on **04.07.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)